(o) if the answer to part (a) above be in the negative, what steps the Central Government have taken or propose to take to implement the three-language formula these in States?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCA-CULTURE (SHRIMATI TION AND SUSHILA ROHATGI)': (a) and (b)The States of Uttar Pradesh, Madhya Pradesh and Bihar have accepted the three-language formula but in implementation there have been some deviations. Teaching through the medium of Urdu to those students whose mother tongue is Urdu in these States is governed by provision of Article 350(A) of the Constitution according to which adequate facility should be provided for instruction in the mother tongue at the primary stage of education to children belonging to linguistic minority groups.

Madhya Pradesh facility In for teaching of Urdu is being provided to students whose mother tongue is Urdu wherever demanded. In Uttar Pradesh teaching or Urdu is permissible as third language. Also in Uttar Pradesh facility has been provided to learn Urdu language from class I to V, if minimum 10 students want to learn Urdu in a class or 40 students in a school. In classes VI to VIII facility has been provided to learn Urdu, if 5 or more students want to learn Urdu in a class. In 1984-85 the number of Urdu students and teachers in primary schools was 3,72.580 and 9312 respectively. Information

for Madhya Pradeh and Bihar, is not readily available.

(c) Does not arise.

Guidelines to States on Family Welfare Programmes

1042. SHRI R. SAMBASIVA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

a) whether Government have recently issued guidelines to States with regard to the implementation of family welfare programmes; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI KRISHNA S. KUMAR): (a) and (b) For effective implementation of the Family Welfare Programme, States have been asked to fullest ensure commitment and consattention at all levels, intertant coordination different sectoral among departments, adequacy and accessibility existing infrastructural of facilities, improved management of the programme including quality .services, involvement of district collectors and the developmental machi- nery, organisation of motivational and educational campaigns and effective involvement of voluntary organisaopinion tions and leaders upto the States grass-root level. have also quarter!* been asked to prepare Action Plans for achieving their res pective goals under the programme.

76